

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated: Guwahati, the 23<sup>rd</sup> September, 2022

**No.HC.VII-122/2018(Pt.)/8420/A #####** On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to nominate the following Advocates of Assam to attend 1 (one) day "***Master Trainer Programme (ECT-03\_2022)***" on **22-10-2022** to be held at the Judicial Academy, Assam from 10.00 A.M. to 04.00 P.M.

| Sl. No. | Name of Advocate          | Respective Bar                |
|---------|---------------------------|-------------------------------|
| 1.      | Ms. Pompy Akhtar          | Darrang Bar Association       |
| 2.      | Sri Amarjyoti Saikia      | Hojai Bar Association         |
| 3.      | Sri Pranab Jyoti Bora     | Nagaon Bar Association        |
| 4.      | Sri Dibyajyoti Hazarika   | Sonitpur Bar Association      |
| 5.      | Sri Shyamal Sil           | Karbi Anglong Bar Association |
| 6.      | Sri Ankan Kishore Barauh  | Jorhat Bar Association        |
| 7.      | Sri Alok Kar Dowerah      | Dibrugarh Bar Association     |
| 8.      | Sri Jitendra Kumar Prasad | Kokrajhar , Bar Association   |
| 9.      | Sri Mrityunjai Majumder   | Baksa, Bar Association        |
| 10.     | Sri Nilutpal Phukan       | Tinsukia, Bar Association     |
| 11.     | Sarjwn Basumatary         | Udalguri, Bar Association     |
| 12.     | Sri Aminul Husain         | Golaghat, Bar Association     |
| 13.     | Sri Rajib Hazarika        | Sivasagar, Bar Association    |
| 14.     | Ashanuz Zaman Laskar      | Hailakandi, Bar Association   |
| 15.     | Sri Shah Suza Goni        | Dhubri, Bar Association       |
| 16.     | Smti. Kosmeri Kemprai     | Dima-Hasao, Bar Association   |

By Order,  
Sd/- R.A. Tapadar  
**REGISTRAR (JUDICIAL)**

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23-09-22

**No.HC.VII-122/2018(Pt.)/8421-8434/A**

**Date: 23-09-2022**

Copy forwarded for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Registrar (Admin./Vigilance), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The District & Sessions Judge,  
Darrang / Hojai / Nagaon / Sonitpur / Karbi Anglong / Jorhat / Dibrugarh  
/ Kokrajhar / Baksa / Tinsukia / Udalguri / Golaghat / Sivasagar /  
Hailakandi / Dhubri / Dima-Hasao

***(He/ She is requested to inform about this Notification to the Concerned Bar Association).***

5. The District & Sessions Judge, Kamrup (M), Guwahati

***(He/She is requested to inform the Resource Person under his/her control about this Notification)***

6. The Treasury Officer, Kamrup (M), Guwahati, for information and necessary action.


***The Court Official/Resource Person is placed on deputation for the program on condition that (a) he will be treated as on duty during the training & (b) he will be entitled T.A. & D.A. as admissible under the Rules.***

7. Sri Kishor Talukdar, Systems Officer, Kamrup (M), Guwahati as a Resource Person.

8. The nominated Advocates

- a. The nominated participants are to intimate their travel itinerary, in writing in the format given below, to the Judicial Academy, Assam by email at [ja@assam.gov.in](mailto:ja@assam.gov.in) on or before 15-10-2022 to enable the Academy to arrange for accommodation.

| Name and name of Bar Association | Date of Arrival | Accommodation required (Yes/No) | Mobile Number (WhatsApp) |
|----------------------------------|-----------------|---------------------------------|--------------------------|
|                                  |                 |                                 |                          |

  
23.09.22

**b.** Academy will provide conveyance to the participating Advocates, who avail the accommodation, as arranged by the Academy, only from the place of accommodation to the Judicial Academy, Assam during the training period.

**c.** Participating Advocates will be entitled T.A. on production of Bus/Train Fare Ticket.

9. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).***

10. The Administrative Officer, Judicial Academy, Assam **with a request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.**

11. The P.S. to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati.

12. The CA to the Registrar General, Gauhati High Court, Guwahati.

***[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]***

R. A. Tapadar  
23.09.22

**REGISTRAR (JUDICIAL)**